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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.102/BB/2017	-	For filing written sub-missions	Rule-7 of I&B	Alucast Auto Parts Ltd. Vs SBI

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1 RANGANATHA  
CHENNA  
9008208699

RESPONDENT (SBI)

C. Ranganatha

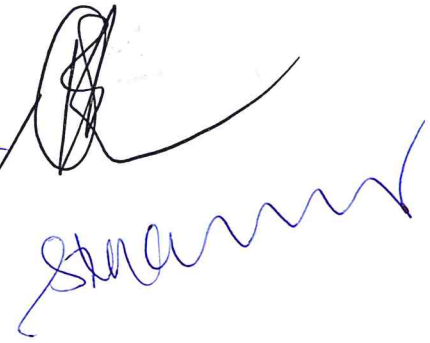
2. PAVAN V.  
9740814460

Respondent No. 2 (BAPCL)

Pavan V.

3. Dr. K. S. Ravichandran, AS  
S. Anandulu Sen, AS  
for BSR & CO, CBE

Corporate  
for Applicant  
Corporate  
Debtor




P.T.O.


PCS for petitioner is present. Counsel for respondent/SBI is also present. Counsel Shri Pavan V for R-2 M/s. Edelweiss Assets Reconstructions is present. No vakalat is filed for R-2 and no counter is also filed.

Heard both sides. The counsel for financial creditor/SBI has filed his written submission.

List it for orders on 04.01.2018.



MEMBER (T)



MEMBER (J)